

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 8th May, 2017
Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 191/2017 (M.A. No. 369/2017)	Jan Kalyan Sewa Trust Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. for Applicant
2.	Original Application No. 192/2017 (M.A. No. 370/2017)	Jan Kalyan Sewa Trust Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. for Applicant
3.	Original Application No. 205/2017	M/s Selani Mines & Minerals Vs. Rajasthan State Pollution Control Board	Mr. Aruna Gupta, Adv. for Applicant
4.	Original Application No. 279/2017 (M.A. No. 523/2017 & M.A. No. 524/2017)	Satish Kumar Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant
AFTER NOTICE			
5.	Original Application No. 203/2017	Sh. Hazi Arif Vs. Ghaziabad Nagar Nigam & Ors.	Mr. R. Venkataraman & Mr. Adesh Kumar, Advs. for Applicant Ms. Priyanka Swami, Adv. for R-1 Mr. Raman Yadav, Adv. for R-2
FOR COMPLETION OF PLEADINGS			
6.	M.A. No. 957/2015, M.A. No. 958/2015, M.A. No. 959/2015, M.A. No. 265/2016 & M.A. No. 267/2017 in Original Application No. 39/2014 (CWP No. 9556/2011)	Jawara Ram & Ors. Vs. State of Rajasthan	Mr. Pankaj Agarwal, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for RSPCB Mr. Prem Singh Shekhawat, DFO & TA for R-7, 10, 12 & 13
7.	Original Application No. 255/2016	Amarjeet Singh Vs. State of Uttarakhand & Ors.	Mr. Aditya Singh, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-1 & 2 Mr. Vivek Singh, Adv. for State of Uttarakhand
8.	Execution Application No. 05/2017 (M.A. No. 540/2017 & M.A. No. 541/2017) IN O.A. No. 13/2015	Dr. Amarjit Singh Nalwa & Ors. Vs. The state of NCT Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Tarunvir S. Khehar, Adv. for R-1 to 7 Mr. P. C. Sharma, Adv. for Applicant in M.A. No. 541/2017
9.	Appeal No. 07/2017 (M.A. No. 269/2017 & M.A. No. 270/2017)	Pema Ram & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. B. V. Niren, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Gaurav Juneja, Adv. for R-4

			Mr. Rajesh K. Singh, Adv. for MoEF
FOR HEARING			
10.	Execution Application No. 23/2016 (M.A. No. 533/2017) IN O.A. No. 36/2016	Khilar Singh Tanwar Vs. Union of India & Anr.	Mr. Vardhman Kaushik & Mr. Nishant Gautam, Advs. for Applicant Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Advs. for R-2 to 4 Mr. D. K. Devesh, Adv. for R-5 Mr. Nupur Kumar, Adv. for Applicant in M.A. No. 533/2017
11.	Original Application No. 77/2016	M/s Ashok Vihar Mitra Mandel Vs. The Govt. of NCT of Delhi & Ors.	Mr. S. K. Bhattacharya, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Arav Kapoor, Adv. for BSES Mr. Vivek Kumar Tandon, Adv. for R-5 Mr. Rajkumar, Adv. for CPCB Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Mr. Sanjeev Ralli, Adv. for DPCC Ms. Puja Kalra, Adv. for North MCD Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Birja Mahapatra, Adv. for DSIISC Mr. B. V. Niren, Adv.
12.	Original Application No. 88/2016 (M.A. No. 313/2017 & M.A. No. 522/2017)	Nandan Singh Bora Vs. Union of India & Ors.	Mr. Rajeev Bisht & Mr. Surinder Singh, Advs. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. Attin Shankar Rastogi, Adv. for MoEF
13.	Original Application No. 148/2016	Mahesh Chandra Saxena Vs. South Delhi Municipal Corporation & Ors.	Mr. Rahul Khurana, Adv. for Applicant Ms. Puja Kalra, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Narender Pal Singh, Adv. for DPCC Mr. B. V. Niren, Adv. for CGWA Ms. Sakshi Popli, Adv. for DJB Mr. Surendra Kumar, A.E. for R-5 Mr. Rajiv Bansal, Adv. for DDA Mr. Gaurav Kumar Banal, Adv. for R-6
14.	Original Application No. 591/2016	Mahesh Chandra Saxena Vs. The Ministry of Water Resource & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 & 2 Mr. Tarunvir S. Khehar, Adv. for R-3 to 6 & 8 Mr. Narender Pal Singh, Adv. Ms. Sakshi Popli, Adv. for R-7 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Ms. Puja Kalra, Adv. for SDMC
15.	Original Application No. 355/2016 (M.A. No. 210/2017)	Bindapur Vikas Samiti Vs. Govt. of NCT of Delhi & Ors.	Mr. Prateek Choudhary, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 2 Mr. Sanjeev Ralli, Adv. with Mr. Dinesh Jindal, LO for DPCC Ms. Puja Kalra, Adv. for SDMC Mr. Mohar Singh & Mr. M. C. Premi, Advs.
16.	Original Application No. 276/2016 (M.A. No. 512/2016)	Nishant Kumar Alag Vs. State of Punjab & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Anil Soni & Naginder Benipal, Advs. for R-1 & 2

			Ms. Deep Shikha Bharati, Adv. for MoEF
17.	Original Application No. 283/2016 (M.A. No. 311/2017, M.A. No. 312/2017, M.A. No. 315/2017, M.A. No. 322/2017, M.A. No. 534/2017 & M.A. No. 535/2017)	Varun Sheokand Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1, 2, 4 & 5 Mr. B. V. Niren, Adv. for R-3 Mr. Arjun Nanda, Adv. for R-6 & 12 Mr. Aditya Samaddar & Mr. Shamshad Adv. for R-8 & 17 Mr. Manish Sharma, Adv. for R-9, 10, 18, 21 & 22 Mr. Rajesh Goswami, Adv. for R-13 Mr. U. Haider, Adv. for R-14 Mr. K. C. Joshi, Adv. for R-15 & 16 Mr. Jitender Gupta, Adv. for R-19 Ms. Namit Sharma, Adv. for R-20 Mr. Yogesh Kumar, Adv. for R-23 Mr. Hemant Saini, Adv. for R-25 Mr. Udyan Srivastava, Adv. for R-26 Mr. Himanshu Gupta, Adv. for R-28 Mr. Sumeer Sodhi, Adv. Mr. Urfee Haider, Adv.
18.	Original Application No. 546/2016	Harinder Singh & Ors. Vs. M/s Prateek Buildtech (India) Pvt. Ltd. & Ors.	Mr. Gurbaksh Singh, Adv. for Applicant Mr. Rajiv Bansal & Mr. Anirudh Singh, Adv. for R-1 Mr. Ravindra Kumar, Adv. for R-2 Mr. Abhishek Yadav, Adv. for Sate of UP Mr. Pradeep Mishra & Mr. Dalip Kumar Dhayani, Adv. for UPPCB
19.	Original Application No. 618/2016 (M.A. No. 1193/2016, M.A. No. 332/2017, M.A. No. 417/2017, M.A. No. 418/2017, M.A. No. 538/2017 & M.A. No. 539/2017)	Sanjay Kumar Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. in person Mr. Abhishek Yadav, Adv. for R-1 Mr. Pradeep Misra, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar & Ms. Guneet Khehar, Adv. for CNCTD & Delhi Police Mr. B. V. Niren, Adv. Mr. Ravindra Kumar, Adv. for NOIDA & GNOIDA Mr. Divya Prakash Pande, Adv. Mr. Dhruv Pal, Adv. Mr. Sanjay Kumar Pandey, Adv. Mr. Prateek Gupta, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Rajesh K. Singh, Adv. Mr. Ambuj Kumar Niraj, Adv. for Applicant in M.A. No. 538/2017 & 539/2017
20.	Original Application No. 690/2016	Anil Varma Vs. Union of India & Ors.	Ms. Sunaina Valecha, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Ms. Divya Prakash Pandey, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 5, 7 & 11 to 13 Mr. B. V. Niren, Adv. for CGSC Mr. Om Prakash, Adv. for R-8 Mr. Rajkumar, Adv. for CPCB
21.	Original Application No. 12/2015 (M.A. No. 242/2016)	Mahalaxmi Bekar's & Anr. Vs SEIAA, Mumbai & Ors.	Mr. Sudipto Sircar, Adv. (Amicus Curiae) Mr. Mukesh Verma, Adv. for R – 1 to 8 Mr. R. Venkataramani, Sr. Adv. with Mr. Shivaji M. Jadhav, Adv. for R – 9 Mr. S. A. Zaidi for Leather Industries Ms. Antima Bazaz for UPSMA Mr. Kaushik Sindhu, Adv.

22.	Original Application No. 311/2015	Devendra Singh Bholey Vs. UOI & Ors.	Mr. S. K. Dubey & Mr. Rajmangal Kumar, Advs. for Applicant Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Abhishek Yadav, Adv. for R-2, 5 & 6 Mr. Rakesh Taneja, Adv. for R-7 Ms. Antima Bazaz, Adv. for R-8 Mr. Nikhil Nayyar, Adv. for R-9 & 10
23.	Original Application No. 377/2015 (M.A. No. 908/2015, M.A. No. 207/2017, M.A. No. 283/2017 & M.A. No. 536/2017)	Dr. Tripta Sood & Anr. Vs. Govt. of N.C.T. of Delhi & Anr.	Mr. Aagney Sail, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Puja Kalra, Adv. for R-2 Mr. Balendu Shekhar, Adv. for SDMC Mr. Vimal Dubey & Mr. Avneesh Arputham, Adv. for Intervenor Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. Rahul Kumar, Adv. for Intervenor Mr. Parul Gupta, Adv. for Applicant in M.A. No. 536/2017

Date : 8th May, 2017

Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
24.	Appeal No. 151/2015 (M.A. No. 1349/2015, M.A. No. 458/2016, M.A. No. 860/2016 & M.A. No. 329/2017) (PH)	Sudieep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Rahul Pratap, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv. for R-7
25.	Original Application No. 470/2015 (M.A. No. 1076/2015 & M.A. No. 505/2017)	Sudieep Shrivastava & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Maheen Pradhan, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv. for R-7

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